(b) the steps being taken to ensure adequate water supply to the States particularly to Kalahandi, Nuapuara, Bolangir and Korapui districts of Orissa and the time by which it is likely to be done?

THE MINISTER OF RURAL AREAS AND EMPLOY-MENT (SHRI KINJARAPPU YERRANNAIDU) : (a) As or: 31.5.1997, 110023 and 28823 habitations have been covered fully or partially with safe drinking water facilities in the State of Orissa and Gujarat respectively. The districtwise break-up are kept by the State Governments and are not maintained by the Central Government.

(b) All the 'Not Covered' habitations are likely to be provided safe drinking water facilities by 1997-98 and the 'Partially Covered' habitations by 2000 A.D. The State Governments have prepared action plans and are implementing schemes under the Centrally Sponsored Accelerated Rural Water Supply Programme, the State Sector Minimum Needs Programme and the Basic Minimum Services. An allocation of Rs. 41.73 crore for Orissa and Rs. 49.87 crore for Gujarat has been made under the ARWSP for 1997-98. 50% of the allocation has been released.

Rural Electrification Programme

403. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of POWER be pleased to state :

(a) whether the progress in respect of Rural Electrification Programme has been much less in Maharashtra than that in other States;

(b) if so, the reasons therefore;

(c) the number of villages in every district of Maharashtra which are proposed to be brought under this programme during the Ninth Five Year Plan; and

(d) the amount proposed to be spent on the above programme ?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) and (b) No. Sir. Maharashtra State Electricity Board has reported that out of the 39.354 inhabited villages in the State as per 1981 Census. 39.106 villages had been electrified by the end of March, 1989. For the remaining 248 villages Government of Maharashtra has reported that it is not feasible to provide electrification. (c) and (d) Rural Electrification is a continuous process and the targets for electrification are fixed on an year to year basis. Programme for the 9th Plan is under finalisation by the Planning Commission.

Theft of Software from Delhi Doordarshan

404. SHRI RAM BAHADUR SINGH : SHRI CHUN CHUN PRASAD YADAV : SHRI CHANDRA BHUSHAN SINGH :

Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

(a) whether any theft of costly software from Delhi Doordarshan has recently been detected;

(b) if so, the details thereof;

(c) whether any enquiry to pin point the responsibility for the theft has been made; and

(d) if so, the details thereof and the action taken by the Government in this regard ?

THE MINISTER OF INFORMATION AND BROAD-CASTING (SHRI S. JAIPAL REDDY) : (a) and (b) Hard discs from nine Personal Computers from the newsroom of Doordarshan Kendra, Delhi were found stolen on 31st May, 1997.

(c) and (d) The investigating team of Delhi Police examined the newsroom on the same day and investigations are still in progress.

Task Force on Telecommunication Services

405. DR. LAXMINARAYAN PANDEY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned 'Task Force recommends opening of Telecom Sector' appeared in the Hindustan Times dated June 15, 1997;

(b) if so, the facts and details thereof; and

(c) the reaction of the Union Government thereto ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) The Task Force has recommended that the Government should have imaginative and far sighted